

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No.402

IA/6126/ND/2023, IA/5486/ND/2023 in IB/284/(PB)/2021

**IN THE MATTER OF:**

Vivek Khanna & Ors.	...	Applicant
Versus		
Spaze Towers Pvt Ltd.	...	Respondent

**Under Section 7 of the Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 07.08.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Satyam Vidyarthi, Adv.  
For the Financial Creditor Ms. Aparajita Singh, Adv.  
For the Respondent : Mr. Sumesh Dhawan, Ms. Vatsala Kak  
Mr. Shaurya Shyam, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA/6126/ND/2023, IA/5486/ND/2023 as well as IB/284/(PB)/2021**

Written submissions filed by the parties are available on e-portal of this

Adjudicating Authority. Order stands reserved

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**